

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8596 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Akshat Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
2.	I.A. No. 8597 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Divyansh Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
3.	I.A. No. 8598 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sarita Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
4.	I.A. No. 8599 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Meenu Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
5.	I.A. No. 8600 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Niharika Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand

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Assistant Registrar